

[Shri S. R. Damani]

one-third less than the rated capacity, how can the plant make any profit?

Let us see the reasons why production is so much less and who is responsible for this. According to the Report, the main trouble is that labour is not cooperating. This is evident from the fact that in Rourkela 1,72,592 man hours have been lost during the year. In Bhilai 31, 885 man-hours were lost. In Durgapur it is shocking and the figure is 3,84,760 man-hours lost. If there is so much loss of production, how can the steel plants make any profit?

Not only during this year, but from the very beginning, from the time the plants came into production, the labour non-cooperation trouble has been continuing. On the one side, our friends in the opposition are criticising the loss on the steel plants, on the other side they are not co-operating in increasing production, but are always trying to create some trouble. The management is losing its energies in solving the labour problems. If one problem is solved, a second one comes up and if that is solved, a third one comes up. This has become continuous and the managements are always busy in solving the labour problems, and as such up till now the steel plants could not achieve their rated capacity. This is a national loss.

There is acute shortage of steel. If the plants had worked to capacity, the country would have produced at least 1.9 million tonnes more of steel. Because of acute shortage, the country had to import Rs. 100 crores of steel.

MR. DEPUTY SPEAKER : He can continue on Monday.

15.59 hrs.

COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS
SIXTY-FIRST REPORT

SHRI M. G. UIKEY (Mandla) : I beg to move :

"That this House do agree with Sixty-first Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 14th April, 1970."

16 hrs.

MR. DEPUTY SPEAKER : The question is :

"That this House do agree with the Sixty-first Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 14th April 1970."

The motion was adopted.

16.01 hrs.

RESOLUTION RE : UNEMPLOYMENT
PROBLEM—Contd.

MR. DEPUTY SPEAKER : We shall take up Dr. Ram Subhag Singh's Resolution now. We have allotted two hours to this Resolution but we have already taken 2½ hours. Quite a number of Members want to speak and some of them are from parties which have already spoken. I think we should first give a chance to Members from parties which have not spoken. Mr. Abraham is to continue his speech but he is not there.

SHRI KANWAR LAL GUPTA (Delhi Sadar) : Our amendments are there ; we want to say a few words on them.

MR. DEPUTY SPEAKER : We shall come to that later on. Shri Samar Guha—he is not there. Shri S. C. Jha.

SHRI SEZHIYAN (Kumbakonam) : While I accept the importance of this resolution, I may point out that we have exceeded the time allotted for it, namely, two hours ; we have actually taken 2½ hours. If we can conclude the discussion on this resolution, before 4.25 p. m. and allow two hours for the resolution of Mr. P. Ramamurti I think that my resolution which is the third in the order paper will have some chance of being taken up and discussed. Therefore, I want you to allow me at least a minute or two just to move my resolution ; otherwise it is very difficult to come on the order paper again as it will lapse today. The chances of its coming up again are highly improbable.

MR. DEPUTY SPEAKER : I shall consider the rules and see if rules permit it.